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fleet of Canberras and Hunters in the I.A.F. and there is no good reason why this decision should lead to an arms race in the subcontinent. It may be recalled that it was some years back when Pakistan acquired Mirage aircraft.

Statement of the Chairman, Union Public Service Commission regarding unemployment

- 221. SHRI GHOUSE MOHIUDDIN SHEIKH: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government's attention has been drawn to a news report appearing in the *Hindustan Times* of the 19th October, 1978 to the effect that the Chairman of the Union Public Service Commission is reported to have stated that unemployment is due to low standard of education in the country; and
- (b) if so, what is Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) Yes, Sir.

(b) Government is aware of the problem of unemployment in the country as also the deficiencies in the existing educational system.- Thi_s is however a very complicated and comprehensive matter which has to be studied and solved in all its complexity. It is expected that it will he possible to take concrete steps to remedy the situation in due

Indo-Hungarian Shipping Agreement

- 222. SHRI GHOUSE MOHIUDDIN SHEIKH: Will the Minister of SHIP PING AND TRANSPORT be pleased to state:
- (a) whether it is a fact that an Indo-Hungarian Shipping Agreement has been signed in New Delhi in October, 1978; and
- (b) if so, what are the main features of the Agreement?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) The Agreement has not yet been signed.

(b) Does not arise.

Congestion in the Bombay Port

- 223. SHRI GHOUSE MOHIUDDIN SHEIKH: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:
- (a) whether it is a fact that Government have set up a Committee to examine the problems of congestion in the Bombay Port; and
- (b) if so, what are the terms of reference of the Committee and by when the Committee is to submit its report?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT: (SHRI CHAND RAM): (a) Yes, Sir.

- (b) Terms of reference of the Committee are as follows:—
 - (i) To explore the possibilities of diversion of export/import of cargoes from Bombay. The Committee should identify measures for provision of infrastructure and allied facilities including surface transportation facilities and container handling facilities both at ports as well as inland centres, that would be required to enable the identified ports to handle increased quantum of traffic efficiently.
- (ii) To suggest procedural and allied measures required to be taken by the Customs, Port and other concerned authorities for facilitating expeditious inspection of consignments and processing of documents pertaining to export/import shipments at the identified ports.
- (iii) To suggest promotional and incentive schemes as also any other measures which should be adopted to divert and develop export/im-

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port traffic through the identified ports.

The Committee would submit its report by the end of "November, 1978.

Atomic power station in the Western Zone

- 224. SHRI IBRAHIM KALANIYA: Will the PRIME MINISTER be pleased to state:
- (a) when the Committee, formed for the establishment of an atomic power station in the Western Zone of the country, submitted its report to Government;
 - (b) what are the details thereof;
- (c) whether the Gujarat Government has suggested for the erection of atomic power station in the Saurashtra region; and
- (d) if so, what action the Central Government have taken in this regard?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) The Site Selection Committee appointed by Government for location of suitable sites for the establishment of atomic powe_r stations in the country had - submitted its Report on the Western Region in 1973.

- (b) The Committee in its report on the Western Region has recommended some sites for the establish ment of an atomic power station in the Region.
- (c) and (d) The Government of Gujarat had suggested some sites in Gujarat State including sites in the Saurashtra region for location of an atomic power station. These were given consideration by the Site Selec tion Committee while making it_s re commendations. recommenda The tions of the Committee are under consideration.

Action on Shah Commission Report

- 225. SHRI N. P. CHENGALRAYA NAIDU: Will the Minister of HOME AFFAIRS be pleased to state;
- (a) whether Government have taken action on all the reports submitted by the Shah Commission;
- (b) if so, what is the number of reports submitted by the Commission;
- (c) what is the number of reports which are still to be submitted;
- (d) what is the number of recommendations of the Commission which have so far been implemented by Government;
- (e) whether the Commission had also suggested for a periodic review of laws; and
- (f) if so, whether the suggestion has been accepted by Government?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) t_0 '(d) The Shah Commission of Inquiry submit ted its Interim Reports I and H in March-April 1978. The Third and Final Report was submitted in August 1978

Copies of the two Interim Reports alongwith Memorandum of Action i Taken were placed on the Table of the House on 15-5-78. Similarly, copies of the Third and Final Report alongwith Memorandum of Action Taken were laid on the Table on 31st August, 1978.

Government having accepted all the findings, observations and recommendations of the Commission, their implementation has been initiated in accordance with the law, rules and administrative processes, after careful examination of each individual case, and the implementation is at variou_a stages of completion.

(e) and (f) Yes, Sir. The Commission has suggested that enactments which confer on public servants powers exercisable on their subjective satisfaction and which interfere 1 with the normal lives and activities